

Restoration of Telephone in U.P.

3810. SHRI AMAR ROYPRADHAN:
Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephones in U.P. which have been restored in the current year by the D.G.P&T after disconnecting the telephones in a year back;

(b) whether all the telephones have so far been installed/restored after the DGP&T's orders, if not, the reasons therefor; and

(c) whether it is also a fact that telephone subscribers have sent a complaint to this effect, if so, the action so far taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) No telephones were restored in U.P. Telecom. Circle, in the current year by D.G.P&T.

(b) Does not arise.

(c) No, Sir.

Chemical Firm Run by An Officer of Agricultural Department of Andaman Administration

3811. SHRI SAMAR MUKHERJEE:
Will the Minister of AGRICULTURE be pleased to state:

(a) whether an officer of the Agriculture Department of Andaman Administration is running a firm dealing with chemicals at Port Blair by diverting the chemicals and other items from Government stocks; and

(b) if so, what action was taken against him?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) No, Sir.

(b) Does not arise.

Upgradation of Save Grain Campaign Office in Kerala

3812. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to upgrade the Save Grain Campaign Office in Kerala to a Regional Office;

(b) whether any memorandum has received to this effect; and

(c) if so, the decision of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and

(b). No, Sir.

(c) Does not arise.

Functioning of I.C.A.R.

3813. SHRI AJOY BISWAS:
SHRI B. D. SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Chairman, Agricultural Scientists Recruitment Board has questioned the scientific achievements of the Indian Council of Agricultural Research as reported in the Statesman of October 3, 1980;

(b) whether the ICAR has conducted 5 yearly achievement audits of the various Research Institutes as recommended by the Governing Body and if so, the details of the Achievement Audit undertaken so far; and

(c) what follow up action has been taken by Government on the reports of these Achievement Audit Committees?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) The Chairman, ASRB, has not questioned the scientific achievements of the ICAR in a manner as reported in the

press. The press reports is based on a letter from Dr. H. R. Arakeri, Chairman, ASRB, to Director General, ICAR, giving his personal impression during the assessment of scientists for merit promotion for the period ending 1977. It was a letter essentially meant for internal circulation and discussion. Suggestions made by the Chairman, ASRB, were accordingly circulated to all the Directors of the ICAR Institutes with copies to Deputy Directors General and Assistant Directors General at the ICAR Headquarters for comments and necessary action. This letter is also to be discussed at the forthcoming Conference of the Directors of ICAR Institutes to develop final view and plan of action.

(b) Yes, Sir.

The first achievement audit became due when the Institutes, transferred to ICAR in 1966 at the time of its reorganisation, completed five years of their functioning under the ICAR system. The first roster for the functioning of Achievement Audit Committee was accordingly prepared in 1970 and the achievement audit was conducted in respect of 22 Institutes during the period 1971-74, i.e., spread over a period of three years.

In the second phase, Achievement Audit Committees for 5 Research Institutes were constituted in 1977. During 1980, another 14 Achievement Audit Committees were constituted according to the revised guidelines. The composition of the Achievement Audit Committees in respect of another 6 Research Institutes has been finalised and consent of the members is being ascertained for issue of orders.

(c) The reports of the Achievement Audit Committees received on the basis of the first roster have been considered and specific recommendations were communicated to the Institutes for implementation.

The reports of the Achievement Audit Committees constituted on the

basis of the second roster have not so far been received. These reports, when received, will be submitted to the Governing Body and follow-up action will be taken thereafter on the recommendations.

Training on Foreign Chartered Fishing Vessel

3814. SHRI AMARSINH RATHAWA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Indian Personnel are supposed to undergo training on foreign chartered fishing trawlers, as per terms stipulated by Government;

(b) if so, the full details of the training given to Indian personnel on such charter boats, including the number trained, period of training and the type of training given; and

(c) the corresponding names of Indian companies with whom they were associated?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) About 210 Indians have undergone training in the chartered vessels. The period of training varied according to the duration of charter operations of the companies, namely from 10 months to 18 months. They got trained in fishing techniques and location of fishing grounds, fish processing, fishing gear handling and operation etc. The trainees were taken from both mainland and Andaman and Nicobar Islands. They belonged to different categories of personnel, some with diploma in fishing technology, some having completed the institutional training in the Central Institute of Fisheries Nautical and Engineering Training or State Training Centres, some traditional fishermen having experience both in non-mechanised and mechanised vessels and ex-navy personnel.